

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/41/2017  
IN  
PETITION NUMBER : TCP/205/ (IB)/2017  
NAME OF THE PETITIONER(S) : BRASHER BOOT COMPANY LTD  
NAME OF THE RESPONDENT(S) : FORWARD SHOES INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Kanthe Surana	Resolution Professional	Kanthe
2.	Thiriyambak Kannan Arachana	R2 R3	
3.	T.K. Bhaskar Shruti Krishnan	Counsel for Operational Creditor	

**ORDER**

RP in person present. Counsel for the Operational Creditor present and filed counter in CA/41/IB/2017. Matter is posted for arguments. Put up on 02.01.2018 at 10.30 A.M.

-Sdr-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)